## COURT-I

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#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 68 OF 2016 & IA NO. 175 OF 2016 APPEAL NO. 69 OF 2016 & IA NO. 176 OF 2016

## Dated: 18<sup>th</sup> April, 2018

#### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> Punjab State Power Corporation Ltd. Vs.				Appellant(s)
Punjab State Electricity Regulatory Commission & Anr.			••••	Respondent(s)
Counsel for the Appellant(s)	:	Ms. Suparna Srivastava Mr. Tushar Mathur		
Counsel for the Respondent(s)	:	Mr. Sakesh Kumar for R-1		
		Mr. Vishrov Mukerjee Mr. Janmali M. Ms. Catherine Ayallore for R-	2	

# <u>ORDER</u>

We have heard learned counsel for the appellant for some time.

List these matters for further hearing on <u>3<sup>rd</sup> & 4<sup>th</sup> July, 2018</u> instead of 19<sup>th</sup> April 2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk